

**GOVERNMENT OF INDIA**  
**MINISTRY OF CORPORATE AFFAIRS**  
**RAJYA SABHA**  
**QUESTION NO07.03.2011**  
**ANSWERED ON**  
**CHANGES IN DISCLOSURE NORMS .**

1143

Shri Prakash Javadekar

Will the Minister of COALCORPORATE AFFAIRS be pleased to state :-

- (a) whether Government has recently made changes to the disclosure norms of firms in their annual reports;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE (SHRI R.P.N. SINGH) MINISTRY OF CORPORATE AFFAIRS

(a) to (c) Amendment to Schedule VI has been hosted in the website for companies to file Balance Sheet and Profit & Loss Account in the format in which financial disclosures are made.